

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.11.2016

ORDER NO. 162 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 160 of 2016 for CESTAT Delhi to the extent indicated below:-

From 23.11.2016 to 25.11.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will hear Excise Division Bench matters.

On 23.11.2016 and 25.11.2016 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Customs Division Bench matters.

On 24.11.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will also hear Customs Division Bench matters alongwith Excise Division Bench matters.

On 24.11.2016 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) will hear Single Member Bench matters as notified.

From 28.11.2016 to 02.12.2016 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear Excise Division Bench matters.

From 28.11.2016 to 02.12.2016 at 10.30 a.m. Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member Bench matters as notified.

By Order



(A. Mohan Kumar) 23/11

Registrar